

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**DHANLAXMI SOLVEX PRIVATE LIMITED**

1.	Name of Corporate Debtor	DhanlaxmiSolvex Private Limited
2.	Date of Incorporation of Corporate Debtor	17/01/2006
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Gwalior
4.	Corporate Identity Number of Corporate Debtor	U15141MP2006PTC018304
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	201, Bansi Plaza, 581 M.G. Road, Indore MP – 452001 IN.
6.	Date of closure of Insolvency Resolution Process	27.02.2020
7.	Liquidation commencement date of Corporate Debtor	27.02.2020 Being the date of order passed by Hon'ble NCLT Indore Bench at Ahmadabad. Order communicated/came to the knowledge of Liquidator on 26.04.2020 via the official website of NCLT.
8.	Name and Registration Number of the Insolvency Professional Acting As Liquidator	Shikhar Chand Jain IBBI/IPA-001/IP-P00495/2017-18/10883
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001 Email: kaijain92@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001 Email: liquidation.dspl@gmail.com
11.	Last date for submission of claims	06.06.2020

Notice is hereby given that the Hon'ble NCLT, Indore Bench at Ahmadabad has ordered the commencement of liquidation of **Dhanlaxmi Solvex Private Limited** on **27.02.2020** (Date of communication/came to the knowledge of order to the Liquidator being 26.04.2020 via the

official website of NCLT, due to the novel coronavirus pandemic, published on 07.05.2020) under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of **Dhanlaxmi Solvex Private Limited** are hereby called upon to submit a proof of their claims, intimation of decision on relinquishment of security interest on or before **06.06.2020** to the liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:
<http://ibbi.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.

Shikhar



Date: 07.05.2020

Place: Raipur

Shikhar Chand Jain

Liquidator in the matter of DhanlaxmiSolvex Private Limited
IP Registration No. IBBI/IPA-001/IP-P00495/2017-18/10883